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(b) the reasons for revoking the the suspension of CAF and posting him as Head Finance and A/Cs at the Head Office; and

(c) whether it is a fact that the previous managing director, NCCF and framed a chargesheet against the CAF in July, 198? for mishandling the purchase and sale of Iraqi Dry dates; if so, the follow up action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) and (b) The Departmental enquiries against 3 Regional Managers have not been completed so far.

The CBI in its report relating to the irregularities in the supply of pulses by the NCCF to the Food Corporation of India had not recommended any action against the Controller of Accounts and Finance. Therefore, the NCCF did not consider it necessary to keep him under sus-pension and revoked his suspension on 17-5-88. NCCF however decided, in consultation with Central Vigilance Commission, to chargesheet him for imposition of minor penalty. He has been posted to the Head Office being the senior most officer in the Accounts.

(c) The chargesheet was framed in the meantime CBi have taken up investigation into the matter.

गांधी नगर दिल्ली में कैलाश नगर में मल-जल निकासी प्रणाली

2935. श्री सुनील कुमार पट्टनायक : क्या शबरी विकास मंत्री यह बनाने की फर्ण करेंगे कि :

(फ) करा यह सब है कि संघ राज्य-क्षेत्र दिन्ती के पूर्वी भाग में कैलाश नगर और गांधी नगर, दिल्ली-110031 की बसित्यों की गतियों और सड़कों में वर्षा वस्तु के दौरान 2-3 फट एनी भर जाता है जिनके कारण इन क्षेत्रों के निवालियों को बडी अभूविधा होती है ; (ख) यदि हां, तो क्या पानी भर जाने की इा अमस्पा को दूर किये जाने का कोई प्रस्ताव है ;

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(ग) यदि हां, तो इस अस्ताव का व्यौराक्या है ; ग्रौर

(घ) यदि उप्युक्त भाग (ख) का उत्तर "ना" हो तो उत्के क्याकारण है?

शहरी विकास मंद्रालय में राज्य मंत्री (था दलबीर सिंह):

(क) जी हो, आरी वर्षी में कुछ पानी तो स्वयन्त्र हो जाता है।

(व) में (घ) यमुना गांग केंद्र में नालों की बृहत योजना संगठन (एम० पी० ब्रो०) की सिफारिजों के अनुमान तथा रूप दिना जा रहा है । इस वर्ष के दौरान गलियों में पाना बहुत दिनों तक इषट्ठा न रहे इसके लिए एक अतिष्कित प्रम्पसेट लगाया गया है ।

Propagation of Provident Fund Linked Insurance

@2936. SHRI SAMAR MUKHER-JEE: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received any proposal from Policy Holders Servicing and Research Institute, Calcutta on provident fund linked insurance during M'ay, 1987;

(b) whether the said institute had propagated their proposal through All India Radio talk and through newspapers; and

(c) if so, what is Government's re action thereto?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) No, Sir.

(b) The Government has no information in the matter.

(c) Does not arise.

©Previously' Unstarred Question 2335, transferred from the 16th August, 1988.